

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-1903/2016

New Delhi, this the 04th day of September, 2019

**Hon'ble Sh. S.N. Terdal, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Rajender Parsad Sharma
Senior Material Asstt.
Age: 57 years, S/o late Sh. Pt. Udai Ram
R/o G-42, Gali No. 5, Vishvash Park
Uttam Nagar, New Delhi-59. Applicant

(through Sh. Padma Kumar S.)

Versus

1. Union of India
Through Secretary, Ministry of Defence
South Block, New Delhi-11

2. The Commandant
Central Vehicle Depot
Delhi Cantt, New Delhi-10. Respondents

(through Sh. R.K. Sharma)

ORDER(ORAL)

Hon'ble Sh. S.N. Terdal, Member (J)

Learned counsel for the applicant submits that he wants to make a representation and on that basis he wants to withdraw the OA.

Hence, the OA is dismissed as withdrawn. No costs.

**(A.K. Bishnoi)
Member(A)**

**(S.N. Terdal)
Member(J)**

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